

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A No. 12/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Archway Investment Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Debasish Dey	Advocate	for the Appellant
	Dhanayshwar Joshi	Advocate	

ORDER

C.S.A. No. 12/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on **16.02.2017**.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial).**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical).**